

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26<sup>th</sup> October, 2021

## <u>NOTICE</u>

Please take notice that the following matters listed on 27.10.2021 in the Court –III will not be taken up. The next date of Hearing is 28.10.2021.

Comp. App. (AT) (Ins) No. 140 of 2021	Prakash Chandra Kapoor & Anr.	Meenakshi Rawat	
· ,	17	1.1. Comment flatter	Sumesh Dhawan-R1
2021	Vs.		Chetan Kapadia-R2
2021	Vijay Kumar Iyer		Vijay Kumar Iyer
(PH)	Liquidator & Anr.		Ankita Bajpai
	With		
Comp. App. (AT)	PGI GMBH Playglobal International	Swaroop George	Nakul Sachdeva-R1
(Ins) No. 165 of	Vs.		Vatsala Kak
2021	Vijay Kumar V. Iyer		Aakarshan Sahay
	Liquidator of Bharati Defence and		Sumesh Dhawan
(PH)	Infrastructure Ltd. & Anr.		Nakul Sachdeva-R1
			Ankita Bajpai
	With		
Comp. App. (AT)	Bharatiya Kamgar Sena Workmen	Meenakshi Rawat	Aakarshan Sahay-R1
(Ins) No. 243 of	Union of BDIL		Karan Khanna-R2
2021	Vs.		Vatshla Kak
	Vijay Kumar Iyer, (Liquidator) & Anr.		Anshu Mathkar
(PH)			Karan Khann-R2
	(PH) Comp. App. (AT) (Ins) No. 165 of 2021 (PH) Comp. App. (AT) (Ins) No. 243 of 2021	Liquidator & Anr.WithComp. App. (AT)PGI GMBH Playglobal International(Ins) No. 165 ofVs.2021Vijay Kumar V. IyerLiquidator of Bharati Defence and(PH)Infrastructure Ltd. & Anr.WithComp. App. (AT)Bharatiya Kamgar Sena Workmen(Ins) No. 243 ofUnion of BDIL2021Vs.Vijay Kumar Iyer, (Liquidator) & Anr.	Liquidator & Anr.WithComp. App. (AT)PGI GMBH Playglobal International Vs.Swaroop George(Ins) No. 165 of 2021Vs.Liquidator of Bharati Defence and Infrastructure Ltd. & Anr.Infrastructure Ltd. & Anr.WithWithComp. App. (AT) (Ins) No. 243 of 2021Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.

By order of Hon'ble Acting Chairperson

-Sd/-

Registrar